HARYANA VIDHAN SABHA

Starred Question

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 4th March, 2013.

Legal Provision for Control of Sexual Offences

*1339. SMT. SUMITA SINGH, M.L.A.: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to make any specific legal provision for effective control over sexual offences against women at the State level?

Chandigarh: The 27th February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha